

(HPCL) has developed plans to invest Rs. 11500 crores during the period 1997-98 to 2001-2002 on various ongoing/new projects. Out of this, a sum of Rs. 260 crores is proposed to be invested on exploration and production project and Rs. 160 crores on Power Project.

HPCL has entered into an MOU with selected financial institutions for forming a Joint Venture Co. for exploration and production of hydrocarbons. The investment in the company is expected to be about Rs. 3000 crores, to be made in a phased manner with HPCL's equity contribution of approximately Rs. 260 crores. Similarly, HPCL has a proposal to establish a 500 MW petro-fuel based Power Plant at Vishakhapatnam at an approximate cost of Rs. 1850 crores through a Joint Venture Company, in which HPCL's equity contribution would be approximately Rs. 160 crores.

The above project proposals are in the developmental stage and the dates for starting work on these projects have not been established so far.

Petroleum Products

*200. DR. M. JAGANNATH : Will the PRIME MINISTER be pleased to state :

(a) the percentage of petroleum products being moved now in the country through pipelines;

(b) the steps taken to increase transportation of Oil through pipelines to make it cost effective;

(c) the problems being faced in this regard; and

(d) the pipeline route selected?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Percentage of petroleum products being moved presently through pipelines is estimated 20.7% of total consumption of petroleum products in the country.

(b) and (c). The Government has approved formation of a holding company and subsidiary joint venture companies for expeditious implementation of new pipeline projects. Formation of the joint venture companies and financing of the same are under finalisation stage.

(d) Pipeline projects under implementation are :

- (1) Mumbai-Manmad
- (2) Visakh-Rajamundri-Vijayawada

Proposed pipeline network is :

1. Koyali-Ratlam
2. Cochin-Coimbatore-Trichy
3. Mangalore-Bangalore

4. Loni-Sholapur-Hazarwadi
5. Kanpur-Lucknow
6. Bina-Jhansi-Kanpur
7. Jalandhar-Pathankot-Udhampur
8. Delhi-Ghaziabad-Roorkee
9. Vasco-Lunda-Belgaum-Miraj
10. Ratlam-Kota

Development of Cryogenic Engine by ISRO

1716. SHRI BADAL CHOUDHRY : Will the PRIME MINISTER be pleased to state :

(a) the total amount of funds sanctioned for the development of cryogenic engine by ISRO; and

(b) the total amount already spent on the development of the engine by ISRO?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The total amount sanctioned for the development of cryogenic engine by ISRO is Rs. 352.19 crores, as indicated below :

(i) Pre-project funding under Geosynchronous Satellites Launch Vehicle (GSLV) Project	Rs. 16.30 crores
(ii) Cryogenic Upper Stage Project (CUSP)	Rs. 335.89 crores
Total	Rs. 352.19 crores

(b) The total amount already spent on the development of the engine by ISRO is Rs. 136.44 crores.

Cancellation of valid Licences of Deep Sea Fishing

1717. SHRI RAM NAIK : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Law Ministry has recommended cancellation of valid licences of deep sea fishing to the foreign companies;

(b) whether this will send wrong signals to foreign investors;

(c) if so, the arguments put forward by the Law Ministry; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (d). Government had constituted a Review